## RAJASTHAN HIGH COURT, JODHPUR STANDING ORDER

No.3º/S.O./2023

Date:02.09.2023

It has been observed by Hon'ble Court in D.B. Civil (Writ) petition No. 8700/2023 that Union of India is not being impleaded as party respondent or vice versa in the matter where GST Act is in issue.

Therefore, in view of the above, it is enjoined upon all concerned that in future, Union of India as well as State alongwith its concerned department be impleaded as party respondent to the writ petition in the matters where GST Act is in issue.

BY ORDER

REGISTRAR GENERAL

Date: 02-09.2023

No. Gen/XV/109/2023/ 1845

Copy forwarded to the following for information and necessary action:-

- 1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- 2. Private Secretary to all the Hon'ble Judges to place the same before His Lordship for kind perusal.
- 3. The Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 4. All the Registrars /O.S.D., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
- 5. Registrar-cum-CPC, Rajasthan High Court Bench Jaipur with the request to upload the same on the official website of Rajasthan High Court.
- 6. Registrar (Judicial), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur with the direction to circulate the same all amongst all the concerned of Judicial Side and ensure compliance.
- 7. Advocate General, Rajasthan, Jaipur
- 8. All the Additional Advocates General, Jodhpur/ Jaipur
- 9. All the Government Advocates, Jodhpur/Jaipur
- 10 Chairman, Bar Council of Rajasthan, Jodhpur.
- 11 The President, Rajasthan High Court Advocates' Association, Jodhpur/Jaipur
- 12 The President, Rajasthan High Court Lawyers' Association, Jodhpur.
- 13 All Joint Registrars/ Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur
- 14 All Assistant Registrars/ A.O.J., Rajasthan High Court. Jodhpur/Jaipur Bench, Jaipur.
- 15 All A.O.J./ Court Master/ Stamp Reporter, Rajasthan High Court, Jodhpur

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